

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 4

MA 2070/2019; MA 3002/2019; MA 3845/2019; CA 369/2020 CA 511/2020; CA 1192/2020; CA 1411/2020; CA 10/2021 IA 15/2021; CA 16/2021; IA 24/2021; CA 96/2021; CA 102/2021 CA 111/2021; CA 209/2021; CA 233/2021; CA 267/2021 CA 296/2021; CA 328/2021; CA 338/2021; CA 345/2021 CA 361/2021; CA 362/2021; CA 364/2021; CA 382/2021; CA 396/2021; CA 403/2021; CA 417/2021; CA 419/2021 CA 421/2021; CA 422/2021; CA 423/2021; CA 424/2021 CA 427/2021; IA 1739/2021; CA 2/2022; CA 9/2022 IA 1/2022 & IA 2/2022 in CP 3638/MB/2018

CORAM:

SH. K.K. VOHRA
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.02.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant (in IA 24) : Advocate Susshil Daga and CS Akshita Koolwal
(in IA 1001) : Adv Vinita Sahitya
(in CA 403) : Aaditya Vijaykumar a/w Aneesh Sadhwani, Adv

For the Applicant
(in CAs 369, 1192, 10, 16, 209, 296, 345, 419, 421, 422, 423, 424, 2/2022) : Mr. Ashish Kamat a/w Adarsh Saxena, Drishti Das and Roma Bhojani i/b Cyril Amarchand Mangaldas
(in 369) : Adv. Prachi Wazalwar and Adv. Heena Vichare
(CA 111) : Ms. Neha Naik a/w Mr. Sanjeev Sambasivan i/b Phoenix Legal

For Impleader Applicant
(in CA 328 in CA 1192) : Senior Counsel Mr Dinyar Madon a/w Mr Gaurav Juneja, Ms Jyoti Sinha, Mr Harsh Salgia i/b Khaitan & Co

(in CAs 361 & 362) : Mr. Robin Jaisinghani, Counsel i/b
Dastur Kalambi & Associates

(in CA 427) : Adv Pulkit Sharma a/w Adv Harsh
Kesharia

(in MA 3002) : Ms Kavita Brid-Chavan i/b Rajani
Associates

For the Respondent 2 (in CA 10) : Adv Vinita Sahitya
(R18 in CP) : Shardul Singh a/w Hamza Lakhani i/b
India Law Alliance

For R3 (in IA 1739) : Shantanu Chaturvedi, Advocate with
Shatakshi Tripathi, Advocate

(R 332 in MA 2071) : Adv. Chirag Naik a/w Adv. Vaijayanti
Sharma, Adv. Aakanksha Luhach i/b.
MZM Legal

For proposed Respondent 326
(in MA 2070) : Sr. Counsel Mr. Janak Dwarkadas and
Counsel Ms. Rishika Harish along with
Mr. Rahul Dwarkadas, Ms. Prachi
Dhanani, Ms. Juhi Bahirwani and Ms.
Rohini Jaiswal i/b Veritas Legal

For R2 (in CA 396) : Adv. Shyam Kapadia a/w Advocate Mr.
Yohaann Limathwalla i/b JSA

For R9 & 11 (in CA 396) : Adv. Nitesh Jain, Adv Adrish Guha and
Adv. Vatsala Kumar

For R14 (in CA 396) : Paras Parekh, Abhineet Sharma a/w
Ishita Bajaj i/b Parinam Law Associates

For R329 (MA 2070) : Mr. Dinesh Purandare i/b Mr. Nikhil
Dongre

For Proposed Rs 323 & 324) : Mr. Robin Jaisinghani, Counsel i/b
Dastur Kalambi & Associates

For Propose Proforma Rs
(337 to 339 & 341) : Mr. Robin Jaisinghani, Counsel i/b
Dastur Kalambi & Associates

For Respondent 322 : Counsel Adv. Mr. Kazan Shroff a/w Adv.
Mr. Sunil Gangan Adv. Ms. Shalaka
Chamboowala i/b RMG Law Associates

For the Respondents 325 & 327: Vijayendra Pratap Singh, Aditya Jalan,
Priyank Ladoia, Ragahv Seth, Vanya
Chhabra, Anant Narayan Misra, Arnab
Ray, Vedant Kapoor

For proposed Respondent 334 : Sr. Adv. Gaurav Joshi, a/w Mr. Sameer

Bindra i/b Khaitan & Co

For Additional Respondent 1
(MA 3002) : Counsel Mr. Shyam Kapadia , Mr.
Chaitanya D. Mehta, Ms. Sonali
Aggarwal i/b. M/s. Dhruve Liladhar &
Co.

Advocates for SBI : Mr. Sanjay Kapur Adv., Ms. Megha
Karnwal Adv., Mr. Arjun Bhatia Adv.

Advocates for CMA
(CAs 10, 111, 96 & 267) : Adv. Deep Roy and Adv. Shrishti
Agnihotri

For the Respondent
(in MA 3845, CA 511, CA 1411,
IA 15, IA 24, CA 102, CA 267,
CA 328, CA 382, CA 403, IA 1739): Mr. Ashish Kamat a/w Adarsh Saxena,
Drishti Das and Roma Bhojani i/b Cyril
Amarchand Mangaldas

For the Respondent 3
(in IA 1739) : Mr. Shantanu Chaturvedi, Ms.
Shatakshi Tripathi

Section 242(4), 241-242 of CA, 2013

ORDER

**CAs 296, 419, 209, 369, 1411, 421, 16, IA 15 of 2021, CAs 382, 422, 1192,
328, 424, 423, 290, 283, 345, 294 & 2/2022**

List these Applications on **23.03.2022**.

**MA 2070, CAs 233, 361, 362, 364, 427, 93/2021, 100/2021 & CAs 1, 2, 9 &
51/2022**

List these Applications on **07.04.2022**.

CAs 1001, 10, 96, 111, 338, 403, IA 24 & IA 267

List these Applications on **13.04.2022**.

IA 1739, CA 511, 102, MA 2988, CA 2556, MA 3845

List these Applications on **19.04.2022**.

MA 3002/2019

Advocate for the Applicant submits that this Application is wrongly on Board today as the same is directed to be listed on **07.03.2022**. Accordingly, list this Application on **07.03.2022** as already directed.

CA 417

Advocate for the Applicant submits that this Application is wrongly on Board today as the same is directed to be listed on **07.03.2022**. Accordingly, list **this Application along with CA 66 of 2022** on **07.03.2022** as already directed.

Sd/-

K.K. VOHRA
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)

Vedant